

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1481 of 2019 IN**  
**DFR No. 2241 of 2019**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Ramco Cements Limited**

**....Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Adishree Chakraborty  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) :

**ORDER**

Issue notice on IA as well as main appeal. Dasti, in addition, is permitted.

List the matter on **03.09.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**